

- (a) Upto 50% for travel by Indian Airlines ;
- (b) 75% for travel by Rail ;
- (c) Ranging from 50% to free travel by buses of various State Transport Corporations.
- (x) Assistance to voluntary organisations upto 90% of the estimated cost for setting up projects for education, training and rehabilitation of the disabled persons is given. During 1982-83, a sum of Rs. 175 lakhs was given to 138 voluntary organisations all over India.

(xi) Aids and Appliances are given either free of cost or at 50% of the cost to handicapped persons depending upon their income. 56 Voluntary Organisations have been recognised as centres for giving aids and appliances under this scheme. During 1982-8, the expenditure under this scheme was 100 lakhs.

(xii) Central Government have sanctioned the setting up of rehabilitation centres in the States of Orissa, Maharashtra, Karnataka and West Bengal. The rehabilitation centres, a new scheme launched during 1982-83, aims at providing comprehensive services to the handicapped from prevention to the ultimate employment of the handicapped.

- (c) the details of the Schemes implemented for the welfare of disabled in Madhya Pradesh during the above period ?

Funds provided under various schemes to Madhya Pradesh are as follows :

	Amount disbursed upto 82-83
(i) Scholarships	Rs. 16.19 lakhs
(ii) Assistance to Voluntary Organisations	Rs. 11.21 lakhs
(iii) Aids and Appliances	Rs. 4 lakhs

Setting up of Task Force by Nepal for Regulating Border Movement

1521. SHRI MADHAVRAO SCINDIA : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether Government's attention has been drawn to the reports that Nepal Government had set up a Task Force with a view to regulating the movements of people around the Indo-Nepalese border ;

(b) whether the regulation is proposed to be enforced in three phases ; if so, the details in this regard ; and

- (c) the Government's reaction thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI A.A. RAHIM) : (a) Yes, Sir.

(b) and (c). According to information available, even the Nepal Government have not taken any decisions on the report and, therefore, the question of Government's reaction to this report does not arise.

Vohra Committee on National Highways

1522. SHRI MADHAVRAO SCINDIA : SHRI AMAR ROYPRADHAN : SHRI M.V. CHANDRA-SHEKHARA MURTHY :

Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether the Vohra Committee on National Highways have suggested an investment of Rs. 12,000 crores on improving and expanding the system ; and

(b) if so, the reaction of the Government thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z.R. ANSARI) : (a) Yes, Sir.

(b) A view on the recommendations of the Vohra Committee is yet to be taken.